

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No	:	IA/1320/IB/2020 IN CP/431/IB/2018
NAME OF PETITIONER	:	Varadachari Kumar, Liquidator M/s. Akshaya Imaging Systems Pvt. Ltd.
NAME OF RESPONDENT	:	Sreenivasa Harikrishnan & Anr.
SECTION	:	Sec 43 of IBC, 2016

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**ORDER**

The Applicant is represented by Ms. Pavithra Dayalan, Advocate through video conferencing platform.

List this Application along with the connected Application on **09.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**